GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 165 ANSWERED ON MONDAY THE 3RD FEBRUARY, 2020 MAGHA 14, 1941 (SAKA)

CSR SPENDING

QUESTION

165. DR. NISHIKANT DUBEY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

कारपोरेट कार्य मंत्री

- (a) the details of companies spending funds under the Corporate Social Responsibility (CSR) head during last two years till date in the State of Jharkhand and the total number and names of those districts where the amount was spent under CSR head, year-wise; and
- (b) the details of total amount spent by companies in CSR head for environment protection and sustainable development in the State of Jharkhand during the said period?

ANSWER

THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) & (b): CSR is a board driven process. The Board of the company is free to decide the activities to be undertaken as per Schedule VII of the Companies Act, 2013 taking into consideration the recommendation of its CSR committee. Ministry issued a Circular no. 21/2014 dated 18th June 2014 which provided that items listed in Schedule VII are broad based and be interpreted liberally. Item no. (iv) of Schedule VII relates to environment sustainability. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of its CSR annually in the MCA 21 registry. All data reported in the MCA21 registry by companies on CSR is available on National CSR Data Portal at www.csr.gov.in. The details of total amount spent by companies in CSR head for environment protection in the State of Jharkhand for financial years 2016-17 & 2017-18 are given below:

| Major Development Sector head | FY 2016-17 | FY 2017-18 |
|--|------------|------------|
| Environment, Animal Welfare, Conservation of Resources (in Rs. Crores) | 4.62 | 2.83 |

(Data upto 30.06.2019) [Source: National CSR Data Portal]